

5(9)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 12/03/2019

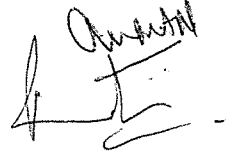
PRESENT: SHRI B.S.V.PRAKASH KUMAR, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/120/(IB)/2016
NAME OF THE PETITIONER(S) : S.K.GANESAN & 6 ORS
NAME OF THE RESPONDENT(S) : ESWAR RUBBER PRODUCTS PVT LTD & 8 ORS
UNDER SECTION : 379/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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Anant Merathia
Poomina Devi
Rishi Srinivas

for Petitioner 5 & 6



2) for CSR & Co.

Dr. K.S. Ravi Chandran P.C.S.
M.K. Pratheer Adv.

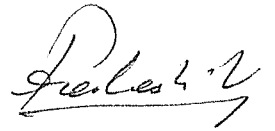
} for
Petitioners
1 to 4



3) for Dhanaraj

Prakash

R 7, 8, 9



4) P.H. ARVINDH PANDIAN
for

CIBI VISHNU

- Sr ADV

- COUNSEL FOR
Regs 1 to 6



5(a)

[TCP/120/IB/2016]

ORDER

At request of the parties, list this matter on **11.04.2019**.

- S.D -

(S.VIJAYARAGHAVAN)
Member (Technical)

- S.D -

(B.S.V.PRAKASH KUMAR)
Member (Judicial)

sr